

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 11
422/2016

IN THE MATTER OF:

Bank of Baroda

Vs.

Metaphor Exports Pvt. Ltd.

... Applicant/Petitioner

... Respondent

Order Under Section 433(e) and 434, 439 in Liq

Order delivered on 24.01.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

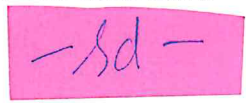
For the Applicant :

For the Respondent :

ORDER

List on 19.02.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)

24.01.2020
Aarti Makker